(b) if so, the details thereof?

Written *Answers*

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THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) There, is np anomaly in the pay sclaes of the Junior Engineers in the Central Public Works Department. However, the demand of the Junior Engineers for a uniform pay scale is under consideration.

Increase in the supply of water in Delhi

- 432. CHOWDHRY HARI SINGH: Will the Minister of URBAN DEVELOPMENT pleased to state:
- (a)-whether -"any plans have been worked out for increasing the supply of water to the residence of Delhi; and
- (b) if so, the details of the some and by when those are likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN): (a) and (b) Delhi Water Supply and Sewage Disposal Undertaking has reported that it has planned taken several long term measures and short term measures scheduled for completion within thecurrent years to-increase the supply of drinking water in Delhi. Some of the measuresr are:—

Short term measures:

- (i) Construction of 180 MLD water treatment plant at Wazirabad. First phase already completed.
- (ii) Construction of 54 MLD Iron Removal Water Treatment Plant at Okhla.
- (iii) Construction of 5 ranney wells in Alipur expected to yield about 67.50 MLD.

Long term measures:

(i) Construction of second 450 MLD Water Treatment plant at Haiderpur (2 years).

to Questions*

- (ij) Construction of 180 MLD (40 MGt?) water treatment plant at Nangloi (2-3 years). •
- r (iii) Construct on of 450 MLD water treatment plant at Gokulpuri in trans-Yamuna

Concessions and facilities to **Neo-Buddhists**

- 433. SHRI BEKAL UTSAHI : Will the Minister of WELFARE be pleased to state:
- (a) whether Government have decided to extent to Neo-Buddhists the concenssions and facilities accorded to Scheduled Castes and Scheduled Tribes: and
 - (b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

- (b) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 199Q has been introduced in the Rajya Sabha to amend the Constitution (Scheduled' Castes) Orders to remove bar on Scheduled Caste converts to Buddhism from being deemed to be members of Scheduled Castes.
- Steps to prevent exploitation of Indian Labour Employed Overseas
- 434. SHRI BEKAL UTSAHI: Will the Minister of LABOUR be pleased to state:
- (a).whether Government have taken any steps to prevent exploitation of Indian Labour employed overseas; and